GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 1799 ANSWERED ON 29TH JULY, 2021

COMPLAINTS REGARDING CONSTRUCTION OF NH-12

1799. SHRI UDAY PRATAP SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has received complaints regarding poor quality and non-compliance of the prescribed standards of construction work in the under construction Jabalpur-Tendukheda National Highway-12 in Madhya Pradesh;
- (b) if so, the details thereof along with the action taken by the Government in this regard;
- (c) whether the Government has received complaints regarding the slow pace of substandard construction Abdullahganj Baitul NH in Hoshangabad district and if so, the details thereof along with the action taken thereon;
- (d) the steps taken by the Government to address the said issues and ensure that the projects are completed within the stipulated time period as per prescribed standards of quality?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) Few complaints have been received regarding poor quality of construction work of the ongoing project of Jabalpur-

Tendukheda National Highway-12 in the State of Madhya Pradesh. Brief details of complaints and action taken by the Ministry are annexed.

(C) & (d) The complaints regarding the slow pace of construction of Obdullahganj-Betul section of NH-46 (Old NH-69) in Hoshangabad district have been received. The work is progressing on slow pace due to delay in tree felling activity by the Forest Department, demand of Cross structures for Cross movement of wild life and due to COVID Pandemic. In order to address the issues, the Change of Scope for the desired extra work of Animal underpass has been approved. With the help of Forest Department felling of trees has now been completed. Quality Inspection Team of NHAI has done detailed quality inspection on 05.07.2021 to 09.07.2021 for Itarasi-Betul section of NH-69 (Pkg-II) and found the work satisfactory.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 1799 FOR ANSWER ON 29.07.2021 ASKED BY SHRI UDAY PRATAP SINGH COMPLAINTS REGARDING CONSTRUCTION OF NH-12.

Brief details of complaint and action taken by the Ministry

SI. No.	Complaint by	Brief Details of complaint & action taken by Authority
1	Smt. Pratibha Singh, MLA, Bargi	Hon'ble MLA has raised complaint regarding inferior construction quality of CC Road in Jabalpur-Meregaon section of NH-12 as cracks were developed on PQC panels. MPRDC has investigated the matter through Authority Engineer of the Project M/S ICT. Authority Engineer submitted the report to MPRDC. As per report, project work is being constructed as per MoRT&H specification and provision of Contract Agreement. Material used in the construction work has been tested in the laboratory and used after satisfactory test reports. All construction material are also tested in the NABL laboratory for third party testing. All construction material is tested on daily basis at plant location and field also. Senior officials of MoRTH & MPRDC have also visited the site and tested the construction material and found satisfactory as per IRC specifications. Some PQC panel were cracked which are being repaired/replaced as per IRC-SP-83:2018. Authority Engineer has issued NCRs for cracked panels to the contractor for repair/ replacement of PQC panels. Contractor is in the process of repair/replacement of the cracked panels as per specifications. No payment has been made to the Contractor for cracked panels. Contractor shall repair/ replace all cracked PQC panels before completion of the project.
2	Dr. Siddharth Gupta, Jan Samasya. Samadhan Samiti	Dr. Siddharth Gupta, Jan Samasya Samadhan Samiti has raised the complaint regarding use of poor quality of earth in the construction of Jabalpur to Hiran river section of NH-12 near agriculture field. Authority Engineer of the project has checked and informed that soil of borrow area (near by agriculture field) has been tested in the laboratory as per specification norms of the contract. Soil found suitable as per standard/norms, is only allowed for construction of embankment/subgrade. Unsuitable soil is not allowed in the construction work. The material used for embankment and subgrade by the Contractor from the 13 approved earth sources has been tested in laboratory and after finding it suitable for embankment/subgrade work as per MoRTH specifications, then only It has been allowed to be used in the work. The complaint has not been found to be correct.

3 Shri Devendra
Patel, MLA,
Dhyanakarshan
Suchna, MP
Vidhan Sabha

Hon'bel MLA Shri Devendra Patel has raised the issue of Dhyanakarshan Suchna in the MP Vidhan Sabha and has said that construction of NH-12 is not being done as per technical specifications, cracks have developed in PQC panel. MPRDC has investigated the matter through Authority Engineer of the Project M/S ICT. Authority Engineer submitted the report to MPRDC. As per report, project work is being constructed as per MoRT&H specification and provision of Contract Agreement. Material used in the construction work has been tested in the laboratory and used after satisfactory test reports. All construction material are also tested in the NABL laboratory for third party testing. All construction material is tested on daily basis at plant location and field also. Senior officials of MoRTH & MPRDC have also visited the site and tested the construction material and found it satisfactory as per IRC specifications. Some PQC panel were found to be cracked and are being repaired/replaced as per IRC-SP-83:2018. Authority Engineer has issued NCRs for cracked panels to the contractor for repair/ replacement of PQC panels. Contractor is in the process of repair/replacement of the cracked panels as per specifications. No payment has been made to the Contractor for cracked panels. Contractor shall repair/ replace all cracked PQC panels before completion of the project.
